

[Print](#)**Defective Case Register from 2025-08-04 to 2025-08-04**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLREV/23484/2025	JYOTIRMAYA SAHOO	2025-08-04	Put SR after filing Of C.copies Annexures 1 2 and 3
2	D-CRLMP/23566/2025	MOHAN CHARAN JENA	2025-08-04	.Subject Code incorrectly Mentioned
3	D-CRLREV/23510/2025	SASWATA PATNAIK	2025-08-04	1.Period of Delay 60 days delays.Limitation petition not filed . 2. Good ground certificate not furnished
4	D-ABLAPL/23575/2025	ARIJEET MISHRA	2025-08-04	Age of the Petitioner mentioned in Cause Title, Vakalatanama not tally with Affidavit.
5	D-CRLREV/23455/2025	BHABANI SHANKAR DAS	2025-08-04	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs C. CopY ICC case no 5/2020 not filed 2.C .copy ICC no 5/2025 not filed.
6	D-WP(C)/31146/2025	KANANBALA ROY CHOUDHURY	2025-08-04	1.Page Nos.64 and 68 Are Not Legible.
7	D-WA/31069/2025	SAROJ KUMAR JEE,A.G.A	2025-08-04	1.Period of Delay 420 days delay. 2. Not authorization by other appellants
8	D-CMP/31135/2025	SUSANTA KUMAR BARAL	2025-08-04	.Subject Code incorrectly Mentioned
9	D-CRLA/23551/2025	PRASANNA KUMAR PANI	2025-08-04	Para No.of Grounds O.and P repeated twice.
10	D-CONTC/30746/2025	ADV.	2025-08-04	AFTER PAGE NO.13 PAGING BE MADE CORRECTLY . THEN PUT UP FOR SR
11	D-MATA/31044/2025	ASISH MISHRA	2025-08-04	further SR after correction of aggrieved order
12	D-CRLMC/23605/2025	SAIBRATA RATH	2025-08-04	1. Fathers name of the petitioner not furnished in Affidavit. 2. Name of the PS and PS case number not furnished in petition.
13	D-WP(C)/31038/2025	AGNIHOTRA SAHU	2025-08-04	1.Page No.42. not properly arrange
14	D-WP(C)/31138/2025	SAILABALA JENA	2025-08-04	page nos. 16 and 24 not neat
15	D-WA/31068/2025	SAROJ KUMAR JEE,A.G.A	2025-08-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Not authorization by other appellants.
16	D-CRLMC/23585/2025	ASHOK KUMAR DAS	2025-08-04	17-REFERENCE CERTIFICATE NOT FURNISHED.
17	D-WA/31070/2025	SAROJ KUMAR JEE,A.G.A	2025-08-04	Not authorization by other appellants.
18	D-WA/31071/2025	SAROJ KUMAR JEE,A.G.A	2025-08-04	Not authorization by other appellants
19	D-ABLAPL/23577/2025	UMAKANTA BARIK	2025-08-04	Date of order mentioned in Annexure 2 of the Index not correct.
20	D-CRLREV/23578/2025	DEBIDUTTA MOHAPATRA	2025-08-04	Period of Delay 258 days delay, Limitation petition not filed. 1.Page mark of Annexure-1

				not tally as per index. 2. Being aggrieved not mentioned in petition. 2. Paragraphs not correctly mentioned in declaration.
21	D-ABLAPL/23599/2025	NILAKANTHA DAS	2025-08-04	Legible copy of page no. 9 not filed.
22	D-WP(C)/31033/2025	SUBHADUTTA ROUTRAY	2025-08-04	1.Age of the Petitioner No.4.Not Furnished in C.T.
23	D-ABLAPL/23534/2025	HRUDANANDA TRIPATHY	2025-08-04	1. In Synopsis . P.s case no wrongly furnished. 2. In Cause title petitioner age furnished as 35 where as in affidavit it is mentioned as 42 3..Petition not correctly addressed to Honorable Court
24	D-WP(C)/31131/2025	SAIBRATA RATH	2025-08-04	Page no.24 not neat
25	D-ABLAPL/23541/2025	AKSHAYA KUMAR SAHOO	2025-08-04	1. In Index page marking not done correctly in Annexure-1
26	D-ABLAPL/23559/2025	PRIYA RANJAN SINGH	2025-08-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
27	D-ABLAPL/23637/2025	AMIYA BHUSAN DASH	2025-08-04	1. In the Paragraph -2 of the application it is mentioned Opp Party no 2, but in cause title opp. party-2 not furnished
28	D-ABLAPL/23622/2025	BISWAJIT PASAYAT	2025-08-04	1. Page no 12 not legible
29	D-CRLMP/23537/2025	JAYDEEP PAL	2025-08-04	1. Sl. 2 not correctly furnished in affidavit.
30	D-BLAPL/23653/2025	PARTHA SARATHI DAS	2025-08-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Subject code not correctly mentioned in Assessment slip.
31	D-BLAPL/23632/2025	SOUMYA RANJAN MOHANTY	2025-08-04	.Receipt Showing Serv.copy To Vigilance not Filed.
32	D-WP(C)/31078/2025	MANOJ KUMAR NAYAK	2025-08-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
33	D-WP(C)/31083/2025	BHARAT JALLI	2025-08-04	1.Page Nos.8 and 9 are Not legible
34	D-BLAPL/23666/2025	ROHIT KUMAR SUNA	2025-08-04	Name of the deponent mentioned incorrect in Affidavit.
35	D-RSA/27902/2025	SUSHANTA KUMAR JOSHI	2025-08-04	17-REFERENCE CERTIFICATE NOT FURNISHED.  1. Period of Delay 05 days. 2. Court Fee Rs.153/- Payable Paid only Rs.12/- .D.C.Fee of Rs.141/- to be Paid 3.L.A.A Fee of Rs.10/- not affixed on the vakalat.
36	D-WP(C)/31064/2025	SOUBHAGYA SUNDAR DAS	2025-08-04	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Age and name of Father of the Petitioner not furnished in the cause title.2. Paragraph no. not correctly furnished on declaration

37	D-WP(C)/30132/2025	KEDAR KUMAR DASH	2025-08-04	.Prayer portion of the petition is incorrect.
38	D-WP(C)/31229/2025	PRASHANTA KUMAR NAYAK	2025-08-04	1-COURT FEE IS DEFICIENT. D.C.fee of Rs.11 /- to be paid in cause title.
39	D-BLAPL/23402/2025	JYOTIRMAYA SAHOO	2025-08-04	i)Page 10 and 12 not legible.
40	D-BLAPL/23535/2025	BADAL KUMAR BEHERA	2025-08-04	Sl. no. 3 in Index not correct.
41	D-MACA/31097/2025	PRASANTA KUMAR MAHALI	2025-08-04	Period of Delay 1119 days
42	D-WP(C)/31003/2025	PRABODHA CHANDRA NAYAK	2025-08-04	Page no.165 not neat and legible.
43	D-WP(C)/31028/2025	SUBHADUTTA ROUTRAY	2025-08-04	paragraphs as per the petition not correctly numbered in declaration of the affidavit.
44	D-FAO/31116/2025	BIRANCHI NARAYAN RATH	2025-08-04	receipt showing deposit amount not filed
45	D-MACA/31154/2025	MAHITOSH SINHA	2025-08-04	statutory deposit not made
46	D-ABLAPL/23548/2025	SATYAPADA SHARMA	2025-08-04	Both the Petitioners Male. But wrongly mentioned she and her in page No. 8 and 11(Certificate part of Affidavit).
47	D-WP(C)/30920/2025	PRAVASH CHANDRA JENA	2025-08-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Ground not mentioned
48	D-WP(C)/31126/2025	ASHOK KUMAR SAHOO	2025-08-04	This may be registered as PIL
49	D-WP(C)/31040/2025	LAXMI NARAYAN SAHOO	2025-08-04	Page marking not tally with Index and book mark
50	D-WP(C)/31079/2025	RABINDRA NATH DEBATA	2025-08-04	Date of c.copy of application vide annex-1 not tally with Index
51	D-ABLAPL/23552/2025	MITU KUMAR BISWAL	2025-08-04	1. Items in the Index not properly Serial Numbered. 2. A. Fee of Rs.13.75 on Annexure 1 and Rs.2.25 on Annexure2 not paid
52	D-WP(C)/31074/2025	PRAJNA MOHANTY	2025-08-04	Paragraph not correctly furnished in the affidavit.Serial no-4 in the I.A of the affidavit not correctly mentioned.
53	D-WP(C)/31096/2025	ABINASH ROUTRAY	2025-08-04	1. Name of Father of the deponent on affidavit does not tally with cause title
54	D-RSA/30252/2025	RABI NARAYAN BEHERA	2025-08-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.H.C.B.A.Welfare Fee of Rs.50/- not affixed. 1.The case No. mentioned in the Being Aggrieved portion be corrected.2. Case No.under A-2 does not tally with the Index.3.Vernacular Certificate not furnished in the I.As.4.Status of the Parties not correctly stated.
55	D-WP(C)/30866/2025	RANJAN KUMAR ROUT	2025-08-04	annex-10 not correctly mentioned and petition copy and date not tally.ly with Index.Date of

				true copy of order vide annex-15 not tally with Index. Serial no -4 not correctly mentioned in the affidavit.
56	D-RSA/30361/2025	BINAYA KUMAR MOHANTY	2025-08-04	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Period of Delay 06 days. 2. Court Fee Rs.277/- Payable Not Paid. 3. Cause Title Not in order.Respondents No-3(a) 3(b) and 4(a) added as Parties Vice Deceased R-3 and R-4 of L.A.Court not yet substituted. 4.C.fee Payable not furnished in the Memo. of Appeal
57	D-WP(C)/31176/2025	SWAPNIL ROY	2025-08-04	As per index annex.7 not correctly mentioned in the petition para -12.
58	D-WP(C)/31133/2025	TUSAR KUMAR MISHRA	2025-08-04	1.D.C.Fee of Rs.6/- to be paid on C.T
59	D-ABLAPL/23563/2025	PRAVAT KUMAR NAYAK	2025-08-04	.Subject Code incorrectly Mentioned
60	D-RSA/30284/2025	TUKUNA KUMAR MISHRA	2025-08-04	Put up for further S.R after correction and Proper Paging as per Index.
61	D-ABLAPL/23583/2025	AJIT KUMAR RAUT	2025-08-04	In the Date Chart item under Sl. No.3, Name of P.S. mentioned is not correct.
62	D-ABLAPL/23594/2025	BYOMAKESH TRIPATHY	2025-08-04	Page marking of Bail Application in the Index is not correct.
63	D-WP(C)/31170/2025	BISWA PRAKASH DHAL	2025-08-04	No of Annexure mentioned in prayer not correctly
64	D-BLAPL/23609/2025	ASUTOSH TRIPATHY	2025-08-04	1. H.C B.A M.W S Rs 50/- to be paid in V>Nama
65	D-BLAPL/23656/2025	HIMANSHU BHUSAN DASH	2025-08-04	1. Occupation of the deponent not furnished in Affidavit.
66	D-BLAPL/23633/2025	SOUBHAGYA KUMAR DASH	2025-08-04	Copy of order date in Annex-01 does not tally with index and para No.03.
67	D-CRLMC/23623/2025	SOUBHAGYA KUMAR DASH	2025-08-04	14-NOT PROPERLY INDEXED. 1. Certified copy of annex-1 not filed.
68	D-WP(C)/30926/2025	SURYASNATA MOHAPATRA	2025-08-04	1-COURT FEE IS DEFICIENT. D.C.fee of Rs.24/- to be paid in cause title.
69	D-WP(C)/31099/2025	KSHIROD KUMAR SAHOO	2025-08-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 21 to 24 not neat.
70	D-CRLMC/23601/2025	NIRMAL CHANDRA MOHANTY	2025-08-04	1. Date of Cognizance order dated 07.07.2022 under Annexure-3 does not tally with Prayer of the petition.
71	D-ABLAPL/23547/2025	UMA SHANKAR PATEL	2025-08-04	i)A.W. F. of Rs. 10/ not paid.
72	D-WP(C)/31032/2025	SATYABRATA PANDA	2025-08-04	Page nos.44 to 47 not neat and legible.2.Page nos. 34 and 35 not properly arranged.
73	D-WP(C)/31056/2025	SANTOSH KUMAR ROUT	2025-08-04	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1.Date of order not correct in index as per annex.4. 2.Authorization not mentioned for another person in affidavit.
74	D-WP(C)/31081/2025	RABINDRA NATH DEBATA	2025-08-04	Date not mentioned in annex.1 as per index And petition para sl.3 and also date not tally
75	D-BLAPL/23546/2025	SWARAJ PATEL	2025-08-04	1. Page marking not done properly in case Annexure-2
76	D-ABLAPL/23550/2025	RASHMI NARAYAN PATNAIK	2025-08-04	Page marking of the Items in the Index incomplete. The file be resubmitted for S.R. after Index is properly page marked
77	D-WP(C)/31075/2025	PRASANTA KUMAR PRADHAN	2025-08-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Occupation of the deponent not furnished in the affidavit.
78	D-ABLAPL/23553/2025	SARADA PRASAD DASH	2025-08-04	Annexure 2 page 16 and 17 not legible.
79	D-ABLAPL/23569/2025	PRATIK DASH	2025-08-04	PS Case No. 157 mentioned in Para 3 is not correct.
80	D-CONTC/31092/2025	ADV.	2025-08-04	COPY OF CAUSE TITLE OF W.P(C) BE FILED . 2.DATE OF VIOLATION OF ORDER IN W.P (C) NO. 18522/2025 BE MENTIONED AT LEAST IN THE PRAYER PORTION .THEN PUT FOR SR AFTER REMOVAL OF DEFECT
81	D-WP(C)/31147/2025	GYANA RANJAN MAHAPATRA	2025-08-04	1. Date of notice under Annexure-3 does not tally with index and para-6 of the petition
82	D-CONTC/30524/2025	ADV.	2025-08-04	AGE NO.35 NOT LEGIBLE and NEAT
83	D-CRLREV/23445/2025	JAGABANDHU ROUT	2025-08-04	1.Nomenclature not correctly furnished Sl. No. 3 in Index
84	D-WP(C)/31093/2025	SUDHIR RANJAN MOHAPATRA	2025-08-04	Date of copy of resolution not tally with Index.
85	D-WP(C)/31156/2025	MANOJ KUMAR MOHANTY	2025-08-04	Age of the petitioner in affidavit does not tally with the cause title.2.Page nos.12 13 and 17 not neat and legible
86	D-CRLREV/23517/2025	HIMANSHU SEKHAR MISHRA	2025-08-04	1. Period of Delay 43days delay Limitation petition not filed 2.Good ground certificate not furnished.
87	D-CRLREV/23491/2025	DR.KEDAR NATH TRIPATHY	2025-08-04	1.Authentication fee due on the (a) Copy of Trial Court Judgement C. Copy of M.C.No 6 /2022 not filed. 2.C. copy of M.C. no 6/2022 not filed Annexure 5 3. Good Ground certificate not furnished.
88	D-CRLA/23564/2025	RAJENDRA KUMAR PRADHAN	2025-08-04	1.Reference certificate not furnished, 2-Sentence awarded U/Ss.wrongly mentioned in appeal memo and I.As.
89	D-WP(C)/31142/2025	SAILABALA JENA	2025-08-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent on affidavit does not tally with cause title.
90	D-ABLAPL/23590/2025	PRAVAT KUMAR NAYAK	2025-08-04	Page No.12 not legible

91	D-CRLREV/23524/2025	SAROJ KUMAR DAS	2025-08-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication fee due on the (a) Copy of Trial Court Judgement C.copy Annexure 2 not filed . 2.C.copy Annexure not filed.
92	D-WP(C)/31158/2025	MANOJ KUMAR MOHANTY	2025-08-04	Copy of certificate of Registration dated 18.06.2018 mentioned in the Index(Anx-1) and para-4 body of the petition does not tally with the under Anex-1.

**DEFECTIVE REPORT LIST****DEFECTIVE REPORT OF 04-08-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	WP(C)/7746/2017	WP(C)/7746/2017	M/S.DEEPAK KUMAR DAS	OTHERS. PAGE 7 TO 11 NOT LEGIBLE 5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
2	CRLMP/696/2022	CRLMP/696/2022	M.A.ALI	OTHERS. PUT UP FOR SR AFTER FILING OF ANNEXURES AND TO BE PAGEMARKED IN INDEX
3	WP(C)/30278/2021	WP(C)/30278/2021	P.K.MALLICK	OTHERS. PUT UP FOR SR AFTER FILING OF ANNEX AND INDEX
4	RVWPET/427/2019	RVWPET/427/2019	SASWATI MOHAPATRA	OTHERS. DELAY OF 2 DAYS 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
5	RVWPET/159/2013	RVWPET/159/2013		OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER
6	RVWPET/435/2019	RVWPET/435/2019	NIRANJAN PANDA	OTHERS. 248 DAYS DELAY OTHERS. DAF OF RS 2.25 /- NOT PAID OTHERS. CMP NO. WRONGLY MENTIONED IN REFERENCE CERTIFICATE

				6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
7	RVWPET/188/2013	RVWPET/188/2013	----	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER
8	RVWPET/442/2019	RVWPET/442/2019	AUROVINDA MOHANTY	OTHERS. 113 DAYS DELAY OTHERS. DATE OF YEAR IN WA WRONGLY FURNISHED IN INDEX, PARA NO.1 AND BEING AGGRIEVED OTHERS. ANNEX 1 AND ANNEX 2 WRONGLY MENTION IN PAGE 3 AND 9 OTHERS. LEGIBLE COPY OF PAGE 15 TO BE FILED 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
9	RVWPET/409/2019	RVWPET/409/2019	M/S.PRAFULLA KUMAR RATH	OTHERS. PAGEMARK NOT PROPERL IN INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.